

No. 9/2/2017-Coord(RTI)
Government of India
Ministry of Corporate Affairs

5th floor, 'A' Wing, Shastri Bhawan
Dr. Rajendera Prasad Road
New Delhi-110001
Dated: 15.06.2017

OFFICE ORDER

In terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005, Sh. Nilratan Das, Under Secretary is hereby designated as Central Public Information Officer (CPIO) in respect of Coordination Section of the Ministry with immediate effect and until further orders.


(J.S. Audhkhasi)


Deputy Secretary to the Govt. of India

To

Sh. Nilratan Das
Under Secretary

Copy to:-

1. PSO to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to JS(AC)
4. All CPIOs, MCA
5. e-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry, with caption "Designation of CPIO in respect of Coordination Section- Office Order dated 15.06.2017".


20/6/17
AOPAS


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STA(PA)